# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 4746 ANSWERED ON 31<sup>ST</sup> MARCH, 2022

#### **ISSUES RELATED TO FLYOVER AT PANIPAT**

#### **4746. SHRI SANJAY BHATIA:**

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

## be pleased to state:

- (a) whether the flyover in Panipat city had been completed in 2006 and a private company has collected a sum of 669 crore rupees as toll from the toll booths at Panipat;
- (b) if so, the details thereof;
- (c) whether the Government is aware that the residents are facing problems of jams, dust and accidents due to the said flyover and the commuters have to pay toll even without using the said flyover;
- (d) if so, whether the Government propose to find a solution of the said problem immediately; and
- (e) if so, the details thereof?

#### ANSWER

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

## (SHRI NITIN JAIRAM GADKARI)

- (a) & (b) The provisional completion of project stretch from km 86 to km 96 of NH-44 (including flyover in Panipat City) was issued on 15.07.2008 and Commercial Operation of the project commenced since 17.07.2008. The Concessionaire has collected toll fee amount of Rs. 688.91 crore till February, 2022 as per Concession Agreement.
- (c) After construction of Panipat Elevated flyover, traffic on highway has eased out. However, unauthorized parking of local commuters'

vehicle on service road leads to congestion. The project stretch is from km 86.00 to km 96.00 and, as per Concession Agreement, commuters have to pay user fee, when crossing toll plaza. Moreover, residences within distance of 20 km from the toll plaza have to pay only Rs. 285/- monthly for their private vehicles.

(d) & (e) To ease out congestion beneath elevated section, feasibility study has been carried out and detailed proposal has been prepared.

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